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ITEM NO.9

COURT NO.7

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11025/2012

(From the judgement and order dated 16/02/2012 in WP No.1467/2009 of the
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

M/S MANGAT SINGH COAL DEPOT

Petitioner(s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

(With prayer for interim relief and office report)

Date: 04/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s)

Mr.Madhur Jain, Adv.
for Mr. Sunil Kumar Jain,Adv.

For Respondent(s)

Mr.Tanmaya Agarwal, Adv.
For Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Court Master